

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED Date of Commencement of Liquidation: 12-09-2023; List of Stakeholders as on Date: 21-11-2023; Name of IP: Mr. Ramakrishnan Sadasivan; Process Number: 1; Last 5 digit of registration number: 10215

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				7197922				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	123389724.37	1	120445204.86		2944519.51		Annexure 3
4	Unsecured financial creditors	16	152346173.38	16	139195878.38		13150295		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	2	601900	2	601900				Annexure 6
7	Operational creditors (Government Dues)	5	28150681	5	25465449		2685232		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	53	289772456.61	53	222703117.81		67069338.80		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		77	594260935.36	77	515609472.05		85849385.31		